

**Central Administrative Tribunal
Principal Bench, New Delhi**

CP No. 270/2015

OA No.655/2010

New Delhi this the 28th day of October, 2015

Hon'ble Mr. Justice Syed Rafat Alam, Chairman

Hon'ble Dr. B.K. Sinha, Member (A)

Central Government SAG (S-29) Pensioners

Association through its Secretary,

R.D. Mishra

[Manohar Balram Kodnani

S/o – Late Shri Balram Kodnani,

R/o - D 11 Aram Co-op Housing

Society, Vakola,

Santacruz (East) Mumbai]

-Petitioner

(None)

-VERSUS-

1. Shri Alok Rawat, Secretary,
Department of Pensions and Pensioner's Welfare,
Ministry of Personal, Public Grievance and Pensions,
Lok Nayak Bhawan, Khan Market.

2. Shri Ratan P. Watal,
Secretary, Department of Expenditure,
Ministry of Finance, North Block,
New Delhi

-Respondents

(By Advocates: Sh. Rajesh Katyal and Sh. D.S. Mahendru)

O R D E R (Oral)

Justice Syed Rafat Alam:

No one is responded on behalf of the applicant. The Contempt Petition stands dismissed for want of prosecution. Notices issued to the respondents are discharged. No costs.

(Dr. B.K. Sinha)
Member (A)

(Syed Rafat Alam)
Chairman

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